

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 23 OF 2017**

**Dated: 12<sup>th</sup> February 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**The Tata Power Company Ltd.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vinam Gupta  
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Aanchal Arora for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/tpd*

**(I. J. Kapoor)  
Technical Member**